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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.02.2020

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 185/BB/2019	For hearing	Sec 241- 242 of CA 2013	Mr. Bindesh Dutt	Vivekananda. S, Advocate	M/s Impact Safety Glass Works Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

S. Vivekananda

for Petitioner



ADVOCATE FOR RESPONDENT/s:

Uday Shankar Assts
Asmita Deshpande



ORDER

Heard Shri. S. Vivekananda, Learned counsel for the Petitioner and Ms. Asmita Deshpande, Learned Counsel for the Respondent. The Learned counsel for the Respondent submits that the statement of objections is being filed. The Learned Counsel for the Petitioner requested time to file rejoinder. Post the case on 25.02.2020.


MEMBER(T)


MEMBER (J)


Verified

Court Officer